

Central Administrative Tribunal, Principal Bench

O.A.No.52/93

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 9th day of April, 1997

(1)

Shri Sushil Kumar Saxena
Ex. Casual Labour Khalasi
under I.O.W. Garhmukteshar
r/o House No.820
Sector 2, Pocket No.6
Rohini, New Delhi. Applicant

(None)

Vs.

1. Union of India, through
General Manager
Northern Railway
New Delhi.
2. Divisional Rail Manager
Northern Railway
Moradabad.
3. Assistant Engineer
Northern Railway
Hapur.
4. Inspector of Works
Northern Railway
Gajraula, Distt. Moradabad. Respondents

(By Shri K.K.Patel, Advocate)

O R D E R(Oral)

None has appeared for the applicant even on second call. On the last occasion also none had appeared for the applicant. In view of this position, the OA is dismissed ~~for~~ default ~~as~~ non-prosecution.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/